

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 894/2016

SETHIYATHOPPU M.R.K.COOP. SUGAR MILLS

Appellant(s)

VERSUS

THE STATE OF TAMIL NADU AND ORS.

Respondent(s)

)

WITH

C.A. No. 899/2016 (XII)

)

C.A. No. 897/2016 (XII)

)

C.A. No. 898/2016 (XII)

)

Date : 31-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. V. N. Raghupathy, AOR  
Mr. S. Thananjayan, AOR

For Respondent(s)

Mr. B. Balaji, AOR  
Mr. Vinodh Kanna B., AORUPON hearing the counsel the Court made the following  
O R D E RAll matters

All respondents are duly represented.

Statement of case has not been filed and time has expired.

Registry to process the matters for listing before the Hon'ble Court as per rules.

ANIL LAXMAN PANSARE  
Registrar